

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Schempp Ayurvedic Products Pvt Ltd

MAIN PETITION NUMBER : CP/161(CHE)/2022
(IA/MA) APPLICATION NUMBERS

IA(CA)/21(CHE)/2024

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant/Petitioner.
Ms. Lilly Francis, Ld. Counsel for one of the shareholders.

IA(CA)/21(CHE)/2024 has already been disposed of vide order dated 21.02.2024. **Registry** is directed to delete this application in the cause list.

Amended petition filed by the Petitioner. Copy served.

Ms. Lilly Francis submits that objections have been filed and the application is yet to be listed.

List the Petition along with the objections for hearing on **12.06.2024**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)